

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/30, 31/ (IB)/2017
NAME OF THE PETITIONER(S) : M. ANTHONY PETER
NAME OF THE RESPONDENT(S) : PDF ESTATES INDIA LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	Petitioner



E.C. Ramesh Counsel for Petitioner.

ORDER

Counsel for petitioner present and stated that he has not filed the proof of sending notice to the respondents as directed. He prayed time for sending notice to the respondent. Time is extended at request with a direction to file proof of sending notice to the respondent for their appearance and for making submissions by way of an affidavit by the next date of hearing. Put up on 05.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

bc